

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:5039
ANSWERED ON:07.05.2012
BAN ON ENTRY OF OLD SHIPS
Viswanathan Shri P.

Will the Minister of SHIPPING be pleased to state:

- (a) the likely effect of the ban on entry of more than 25 years old ships which is not registered with Indian Registrar of Shipping (IRS) specially for food items being imported into India;
- (b) the steps taken by the Government to protect the Indian Charterers who may be forced to pay a premium of 20 to 30 percent rate for new ship;
- (c) whether this new rule shall benefit the ship-breaking industry;
- (d) the number of vessels registered with IRS that met with an accident during the last three years and the current year and the estimated loss from these accidents;
- (e) whether the Government is having any concrete proposal to prevent the accidents at the coastal area; and
- (f) if so, the details thereof?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

- (a): There is no ban on the entry of vessels which are not classed with Indian Register of Shipping (IRS), provided the vessel is classed with any one of the twelve other member societies of International Association of Classification Societies (IACS).
- (b): No information has been received regarding 20 to 30% increase in payment of chartering rates.
- (c): The Notification was issued with a view to prevent marine accidents.
- (d): Data of shipping casualties of Indian ships during last three years and the current year till April 2012 is as follows:

Year	Number of Vessels
2009	27
2010	36
2011	36
2012	06

(e) & (f): Yes. Ministry of Shipping along with Indian Navy, Coast Guard and State Governments, has decided upon following measures to prevent accidents in the coastal area:

- (i) Adoption and promulgation of Vessel Traffic Management System (VTMS) and fairways leading to high density traffic ports
- (ii) Adoption and promulgation of Traffic Separation Scheme (TSS) or traffic lanes of ship routing as applicable to coast of India
- (iii) Fitment of Automatic Identification System (AIS) receiver on lighthouses along the coast of India
- (iv) Promulgation of advisories/notifications to make stakeholders aware of increasing traffic density and traffic management in the coast of India.
- (v) Introduction and encouragement of implementation of e-navigation on the coast of India.